

Government of Jammu and Kashmir
Home Department
Civil Secretariat, J&K.

Notification
Jammu, the 31st of January, 2025

S.O 33 .-In exercise of the powers conferred under sub section (1) of section 13 of the Immoral Traffic (Prevention) Act, 1956 and in supersession of all the previous notifications issued on the subject, the Government of Jammu and Kashmir hereby appoint all SHOs, not below the rank of Inspector and SDPOs/DySP Headquarters of J&K Police as Special Police Officers within their respective Jurisdictions for the purposes of the said Act.

By order of the Government of Jammu and Kashmir.

Sd/-
(Chandraker Bharti) IAS
Principal Secretary to the Government

No. HOME-OWP/129/2021-10-HOME

Dated:.31.01.2024

Copy to:

1. Ld. Advocate General, J&K.
2. All Financial Commissioners (Additional Chief Secretaries), UT of J&K.
3. Director General of Police, J&K.
4. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
5. Commissioner/Secretary to the Government, General Administration Department.
6. Additional Director General of Police, CID, J&K.
7. Divisional Commissioners, Jammu/Kashmir.
8. Secretary to the Government, Department of Law, Justice and PA.
9. All District Magistrates.
10. Director Archives, Archeology and Museums, J&K.
11. Director Information & Public Relations, J&K.

31/01/2025

12. SSP, Security, Civil Secretariat, J&K.
13. General Manager, Government Press, Jammu/Srinagar, for publication in the extra-ordinary issue of the Government Gazette.
14. Private Secretary to the Chief Secretary.
15. Private Secretary to the Principal Secretary to the Government, Home Department, J&K.
16. I/C Website, Home Department.

Copy also to the: Joint Secretary (JKL), Ministry of Home Affairs, Government of India.


31/01/2025

(Monish Kumar) JKAS

Under Secretary to the Government

